

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

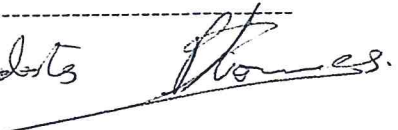
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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON AT 10.30 AM 29/5/2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/592/KER/IB/2018
NAME OF THE PETITIONER(S) : GERALAD K JOHNY
NAME OF THE RESPONDENT(S) : HOTEL XAVIERS AVENUE PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1) P. THOMAS CREEVERAJESE Counsel for Respondents 

ORDER

Counsel for petitioner called but was absent. Counsel for respondent present. The Registry is directed to send notice to the petitioner for appearance and for making submissions. Put up on 21.06.2018.

(S VIJAYARAGHAVAN)
Member (Technical)

(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)

bc